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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ O.M.P.(I) (COMM.) 75/2023, I.A. 19838/2023 & I.A. 5852/2024

MAHALUXMI BUILDTECH LIMITED & ANR.Petitioners

Through: *Appearance not given*

versus

ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED AND
ORSRespondents

Through: Mr. Vikas Goel, Mr. Ritesh Sharma,
Mr. Vivek Gupta, Mr. Harmanbir
Singh Sandhu and Mr. Deepal Hoda,
Advocates, Resolution Professional of
R-1

**CORAM:
HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD**

ORDER
14.11.2025

%

List on 10.03.2026.

SUBRAMONIUM PRASAD, J

NOVEMBER 14, 2025

Rahul